

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:954

ANSWERED ON:25.11.2009

EQUAL FEES STRUCTURE

Agarwal Shri Jai Prakash;Chauhan Shri Sanjay Singh;Choudhry Smt. Shruti;Singh Baba Shri K.C.;Swamygowda Shri N Cheluvarya Swamy

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the fees are arbitrarily charged from the students by self-financed private educational institutions;
- (b) if so, the details thereof;
- (c) whether the Government has received any complaint in this regard;
- (d) if so, the details thereof;
- (e) whether Government is contemplating to implement the recommendations of the Committee constituted for effecting equal fees structure in Universities and colleges across the country including the private educational institutions;
- (e) if so, the details thereof;
- (f) the time by which the aforesaid recommendations are likely to be implemented;
- (g) whether the Government proposes to enact a law in this regard; and
- (h) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

- (a) & (b): The fees charged for professional courses by the unaided and self financing institutions are known to be relatively higher than those in the publicly funded institutions.
- (c) & (d): The All India Council for Technical Education (AICTE) had informed that it had received some complaints regarding charging of capitation fees. According to AICTE, as and when complaints regarding charging of capitation fee are received, an Enquiry Committee conducts enquiry into the complaints and appropriate action is taken based on the report of the Enquiry Committee.
- (e) to (g): There is no proposal for prescribing uniform fee structure in universities and colleges across the country. The University Grants Commission (UGC) regulation for admission and fee structure in institutions deemed to be universities is presently under consideration of the Government. A Committee has been constituted by the AICTE under the Chairmanship of Justice Ranganath Mishra, former Chief Justice of the Supreme Court of India to suggest fee structure in AICTE approved technical institutions. The Committee is in the process of finalizing its report.
- (h) & (i): A legislative proposal, to prevent, prohibit and punish unfair practices, including charging of capitation fee in any form in technical and medical educational institutions and universities, is under consideration of the Government.